

**Shri T. N. Singh:** May I know whether the Resolution, which was amended by Parliament on the 14th April 1950, has been cancelled or superseded by any other Resolution of Parliament?

**Shri Alagesan:** It was felt by the Law Ministry that there was no need to amend the Resolution because it did not relate to a statutory fund.

#### FLOODS

\*327. **Shri Ibrahim:** Will the Minister of Food and Agriculture be pleased to state:

(a) whether any reserve of food-grains maintained by the Government has been washed away due to the recent floods in the country; and

(b) if so, the quantity thereof?

**The Deputy Minister of Food and Agriculture (Shri M. V. Krishnappa):**

(a) The answer is in the negative.

(b) Does not arise.

#### DRUG FACTORY

\*330. **Shrimati Tarkeshwari Sinha:** Will the Minister of Health be pleased to state:

(a) whether any drug factory has so far been started in the country on a co-operative basis;

(b) if so, what is the cost of the factory so established; and

(c) whether that factory will manufacture Allopathic as well as Ayurvedic medicines?

**The Deputy Minister of Health (Shrimati Chandrasekhar):** (a) to (c). The required information is being collected and will be laid on the Table of the House.

**Shrimati Tarkeshwari Sinha:** May I know if any of the State Governments have asked for any subsidy from the Central Government in the shape of loan or grant?

**Shrimati Chandrasekhar:** No.

**Shrimati Tarkeshwari Sinha:** May I know when Government propose to lay on the Table of the House the required information?

**Shrimati Chandrasekhar:** As soon as it is collected.

**Shri L. N. Mishra:** May I know whether it is a fact that the production of drugs in the country is far below the targets of the Plan, and if so, what steps Government are taking in the matter?

**The Minister of Health (Rajkumari Amrit Kaur):** Government is doing its best to encourage pharmaceutical production in the country.

**Shri L. N. Mishra:** What is the result?

**Shrimati Tarkeshwari Sinha:** May I know whether the Bayer Company of Germany have had an agreement with a private party in India to start a drug factory in Kolhapur? Is Government aware of it?

**Rajkumari Amrit Kaur:** I have no information.

#### NATIONALISATION OF B.P. RAILWAY

\*334. **Shri Tushar Chatterjee:** Will the Minister of Railways be pleased to state:

(a) whether Government have made any enquiry into the financial and other conditions of the Bengal Provincial Light Railway; and

(b) if so, what are the findings of the enquiry and what steps Government propose to take thereon?

**The Deputy Minister of Railways and Transport (Shri Alagesan):** (a) Yes, Sir. An enquiry was conducted in 1950.

(b) The findings of a Committee which was constituted under the Chairmanship of the Chief Minister of Bengal were, that the Railway would be in a position to rehabilitate itself sufficiently to carry on with normal efficiency for some years with financial assistance to the tune of Rs. 1.5

lakhs. This sum was accordingly advanced as a loan by the Government of West Bengal.

**Shri Tushar Chatterjea:** May I know whether Government is aware that the minimum total emolument of the employees of the B. P. Railway is as low as Rs. 23 per month, and if so, do Government consider the desirability of taking over this Railway for all-round improvement?

**Shri Alagesan:** I am not aware of the actual scales of pay or emoluments of the employees, but there is no intention to acquire this small narrow gauge line.

**Shri Tushar Chatterjea:** May I know whether Government are aware that there is going on a long-drawn strike by the employees of that railway for demand of nationalisation of the railway?

**The Minister of Railways and Transport (Shri L. B. Shastri):** That is correct and we have been informed that the points of dispute have been referred to adjudication.

**Shri Tushar Chatterjea:** May I know whether the Tribunal's award in respect of increments of salaries has not been implemented, and if so, what protection do Government propose to give to the employees?

**Shri L. B. Shastri:** Probably, my colleague the Labour Minister might reply to that question, but he says that even those points have been referred to adjudication.

**Shri T. B. Vittal Rao:** The hon. Minister just stated that there is no intention to take over the railway. Does it conform to the policy of nationalisation of railways in India, according to which all private owned railways have to be taken over? It amounts to a special privilege accorded in the case of the B. P. Railway.

**Shri Alagesan:** Nationalisation does not mean acquisition of obsolete assets.

CENTRAL MECHANISED FARM, SULTANPUR

\*335. **Shri Hem Raj:** Will the Minister of Food and Agriculture be pleased to state:

(a) the names of the States from which families of landless labourers will be drawn for settling them on the Central Mechanised Farm at Sultanpur; and

(b) the categories of persons who can apply for settlement there?

**The Minister of Agriculture (Dr. P. S. Deshmukh):** (a) Five hundred from the Bhopal State and the same number from outside that State. The number from outside Bhopal has not been allocated to individual States but so far 100 families from Travancore-Cochin State have been selected.

(b) The intention is to take only bonafide landless agricultural labourers.

**Shri Hem Raj:** May I know whether other States were intimated about this scheme?

**Dr. P. S. Deshmukh:** No, Sir, not so far.

**Shri Hem Raj:** Will intimation be given to the other States as well?

**Dr. P. S. Deshmukh:** It would be given in due course. We are taking families as required. We are trying to experiment with one hundred families from Travancore-Cochin first.

**Shri Hem Raj:** May I know whether political sufferers also will be included in that category?

**Dr. P. S. Deshmukh:** Not so far; we have not put them down as a category.

**Shri T. N. Singh:** May I know whether any attempt at Co-operative farming or collective farming is being made on the newly reclaimed lands?

**Dr. P. S. Deshmukh:** This is an experiment in that direction.